

No. of Order	Date of Order	Order with Signature
7	17.9.93	<p>This case may be called on 28.9.93 for hearing. The order already passed fixing this case to 7.10.93 is hereby recalled. Stay order to continue.</p> <p style="text-align: right;">Vice-Chairman 8/10 Member (A)</p>
8	22.9.93	<p>Call on 27.9.93 for hearing along with M.A. 547/93 as prayed for on behalf of Mr. Deepak Misra.</p> <p style="text-align: right;">Vice-Chairman 8/10 Member (A)</p>
9	27.9.93	<p>There is no time for the day, call on 23.10.93 for hearing.</p> <p style="text-align: right;">Vice-Chairman 8/10 Member (A)</p>
10	4.10.93	<p>Petitioner's counsel Mr. Deepak Misra submitted on the presence of Mr. V. R. Motakarla, that, petitioner does not want to proceed any further in this case and prays for permission to withdraw the same. Prayer allowed. The case is disposed of as withdrawn.</p> <p style="text-align: right;">Vice-Chairman 8/10 Member (A)</p>
11.	8.10.93	<p>Mr. Tripathy, learned counsel appearing for the petitioner prayed that a copy of the order passed on 4.10.1993 is not reported to have reached the Respondent No. 3 so far, as the case is concerned. An additional copy of the order dated 4.10.1993 be sent to Respondent No. 3 by</p>

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		<p>speed post at the cost of the petitioner who would deposit the cost during the course of the day in cash, in the cash section.</p> <p><i>8</i> S.W. Member (Admn.)</p>